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ITEM NO.43 REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 12048/2016

OM PRAKASH

Appellant(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

Date : 28/02/2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Ali Qambar Zaidi,Adv.

Mr. Satya Mitra,Adv.

For Respondent(s) Mr. Rajesh Kumar,Adv.

Mr. Gaurav Kumar Singh,Adv.

Mr. Anant Gautam,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Mr. Anant Gautam, Ld. Advocate has appeared on behalf of the
respondent Nos. 2, 3 and 4. He seeks and is given four weeks time
to file the vakalatnama and the counter affidavit.

Await certificate of service of respondent No.1 from the
concerned court.

List again on 13.4.2017 .

(M V RAMESH)
Registrar

MG